

12,500 डाक्टर प्रतिवर्ष देश में तैयार होते हैं। 90,000 शानीय जनता के पीछे एक डाक्टर है। शहर में एचरेज प्रति 5 हजार के पीछे एक डाक्टर है, लेकिन देहात में 28,000 के पीछे और कहीं दूर देहात में तो 50,000 के पीछे एक डाक्टर है। फिर भी उतनी ही कमी है।

मैं माननीय प्रधान मंत्री से यह पूछना चाहता हूँ कि भविष्य में फिर रोहतक में इस तरह की घटनाएँ न घटें, उसके लिए सरकार क्या कदम उठाने जा रही है और जब 3 माससे यह मामला चल रहा था तो अब तक कार्यवाही क्यों नहीं की गई जिसके यह भयकर परिणाम हुए और गिरफ्तार लोगों को कब तक रिहा किया जायेगा? जिन पुलिस अधिकारियों ने इतनी बर्बरतापूर्ण नीति अपनाई है, उनके खिलाफ क्या कार्यवाही की जायेगी?

श्री मोरारजी देसाई इतना कहने के बाद भी क्याकि नाम लिया गया है इसलिये बोलना ही चाहिए, इसीलिए कुछ बातें उन्होने कह दी। मैंने वह धादर से सुन ली, मगर इतने धादर से उसको स्वीकार नहीं कर सकता, यह जरूर देखना कि क्या करना है, मैंने कहा ही है इससे ज्यादा कुछ नहीं कह सकता।

SHRI B RACHALAH (Chamarajaganagar) Sir after having heard the assurance given by the hon Prime Minister I feel like asking only one or two questions I must congratulate him for this assurance The first question is that he has already promised to ask the judicial judge to go into the gamut of the incidents that took place up-till-now The second question is that outsiders are ruling the College At the time of starting the Medical College whether it is not a fact that some of the doctors from other States like Delhi UP Punjab West Bengal and so on were recruited and even some of them went to the extent of resigning and wanted to go back to their parent States were not allowed to go Now to say that outsiders are ruling the Medical College does not stand the reason Whether it is not a fact that

they were recruited at the time of starting the College and their services were secured at that time The other point is that Mr Hardewari Lal was elected as MLA to the Haryana Legislature After confronting with Mr Devi Lal the Chief Minister of Haryana he said that he would publish a book on how Mr Devi Lal came to occupy the high office of Chief Minister of Haryana from Chotti Lal Village to Chandigarh Having realised the difficulty involved in it Mr Devi Lal seems to have offered him a high office and therefore he has been biased politically As far as his background is concerned he does not seem to have any academic interest and therefore he has been responsible for creating tension amongst students and the staff members he has been also responsible for appointing a large number of people irregularly not in accordance with the rules and also giving promotion to only one particular caste that is jat community as against others Is it not a fact I want to know from him?

SHRI MORARJI DESAI I would like to say one thing that no Indian is an outsider in any State in this country If anybody says that, he does not seem to realise the obligations in our Constitution He cannot be called a good Indian citizen That is all I can say I cannot do anything more just now Until the whole thing is properly enquired into and finished I can say nothing That is all that I can say

14 45 hrs

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

SEVENTH REPORT

श्री राम नरेश कुशावाहा (सालेमपु) मैं सभा की बैठको से सदस्यों की अनुपस्थिति सम्बन्धी समिति का सातवा प्रतिवेदन प्रस्तुत करता हूँ।